

statement of the US Secretary of State Mr. Muskie as reported in the Times of India dated 17 October, 1980 to the effect that USA intended to hold periodic air and naval exercises in the Indian ocean to defend their interests therein; and

(b) if so, how far Government consider this a threat to peace in the zone, and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Government of India have repeatedly declared that Great Power military presence in the Indian Ocean constitutes a threat to peace and stability in this area as it introduces new tensions and conflicts in our neighbourhood. Government of India has conveyed its strong opposition to the increasing military presence of the USA in the Indian Ocean and the Gulf area, both in bilateral talks as well as at the UN and other international fora. India has been actively in touch with other littoral and hinterland countries to concert action for the reduction and ultimate elimination of Great Power military presence from this area. India intends to pursue this line in the Conference on the Indian Ocean scheduled to be held in Colombo in 1981 and in the preparations leading upto it.

#### **Nuclear Explosion Detonated by China**

3347. SHRI MADHAVRAO SCINDIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the reported nuclear explosion detonated by China in North West China on 16 October, 1980?

(b) if so, whether Government have since reviewed their nuclear policy in the light thereof; and

(c) the decision taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). The latest Chinese nuclear test forms part of a series of such tests conducted by China over the years. This test by itself does not alter significantly Chinese nuclear weapons capability and does not, therefore, pose any new threat to India. Government remain committed to utilising Atomic Energy for peaceful purposes.

#### **Study on Foreign Hand in Moradabad Riots**

3348. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(c) whether latest studies have revealed that there was no foreign hand behind the recent riots in Moradabad, Aligarh and other places in U.P;

(b) if so, whether Government have identified the precise nature and details of the elements responsible for the riots; and

(c) the steps taken to round up the same and to bring them to book?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No formal studies have been carried out by Government into these riots. However, information available so far does not indicate involvement of any foreign hand in the communal riots in Moradabad, Aligarh and other towns in Uttar Pradesh.

(b) The State Government of Uttar Pradesh have appointed a Commission of Inquiry headed by a District Judge, under the Commissions of Inquiry Act, 1952, to investigate the incidents which took place in Moradabad on the 13th August, 1980.

(c) Does not arise in view of the answer given to parts (a) and (b) above.

**Agreement on Mizoram Problem**

3349. SHRI A. NEELALOHITHA-DASAN:

SHRI CHITTA BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have reached any agreement with Shri Lal-denga, the MNF Chief with regard to the Mizoram problem; and

(b) if so, the details of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) and (b). Reference is invited to the Statement made by Home Minister in the House on July 30, 1980.

Talks are still continuing.

**Arms Factory in Police Lines in Agra**

3350. SHRI M. V. CHANDRA-SHEKARA MURTHY:

SHRI CHINTAMANI JENA:

SHRI AMAR ROYPRADHAN:

SHRI KESHORAO PARDHI:

SHRI MOOL CHAND DAGA:

SHRI SHIV KUMAR SINGH:

SHRI RAM PYARE PANIKA:

SHRI R. L. BHATIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been reported in the *Statesman* of 8 November, 1980 that Illegal Arms Factory in Police Lines in Agra was unearthed;

(b) if so, whether, for the last four months, this is the 11th factory which has been unearthed in the country;

(c) whether, for the last four months many bomb manufacturing

factories, arms factories were unearthed in almost every State and their number was more in U.P., Punjab and Madhya Pradesh;

(d) the States and the places in which these factories were operating;

(e) whether there was any foreign link involved in these factories; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Government have seen the Press Report.

(b) to (f). The requisite information is being collected from the State Governments and will be laid down on the Table of the House on receipt.

**Strategy for Introduction of Colour T.V.**

3351. SHRI N. NEELALOHITHA-DASAN:

SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Working Group set up by the Department of Electronics to formulate a strategy for the introduction of colour television in country has submitted its report.

(b) what are the main recommendations of the Report; and

(c) what action has been taken by Government on the Report of the Working Group?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) The recommendations of the working group are placed at Annexure-1.

(c) The Report is under examination. However, an indication of Government's thinking of Colour TV was given by Prime Minister at the meeting of the Consultative Committee of